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Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha passed the Constitution (One Hundredth Amendment) Bill, 2015 in accordance with the provisions of article 368 of the Constitution of India .

SECRETARY-GENERAL: Hon. Deputy-Speaker, Sir, I have to report a message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Constitution (One Hundredth Amendment) Bill, 2015, which has been passed by the Rajya Sabha in accordance with the provisions of article 368 of the Constitution, at its sitting held on the 6th May, 2015."

Hon. Deputy-Speaker, I lay on the Table the Constitution (One Hundred and Nineteenth Amendment) Bill, 2013 passed by Rajya Sabha on 6th May, 2015.